

**GOVERNMENT OF JAMMU AND KASHMIR**  
**Department of Law, Justice and Parliamentary Affairs**  
**Civil Secretariat**  
**Srinagar/Jammu**  
\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. No. HOME-HGC/29/2021-01-HOME- dated: 30.08.2021

**GOVERNMENT ORDER NO:- 4393 -JK (LD ) of 2021**

**DATED:- 07 - 09 - 2021**

Sanction is hereby accorded to the appointment of Officer's of Home Department (HomeGuards/CD&SDRF), as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

**Sd/-**

**(Achal Sethi)**

Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 07 - 09 - 2021

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Home Department
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



**(Khursheed Ahmad Bhat)**

Additional Secretary to Government

**Annexure to the Government Order No. 4393-JK(LD) of 2021 dated 07.09.2021**

S. NO.	NUMBER OF THE CASE	TITLE OF THE CASE.	OIC
1	SWP NO. 2440/09	SWARAN SINGH V/S STATE & ORS.	SMT. ANITA PAWAR, DYSP SDRF 2 <sup>ND</sup> BN. JAMMU FOR JAMMU PROVINCE ( S.NO. 1 TO S.NO.38)
2	SWP NO. 1055/13	MOHD. SHAFI V/S STATE & ORS.	
3	CONTEMPT NO. 163/13 IN SWP NO. 2610/02	SURJEET KUMAR V/S STATE & ORS.	
4	SWP NO. 773/13	ANIL KUMAR & ORS. V/S STATE & ORS.	
5	SWP NO. 2824/13	GOVIND SINGH & ORS. V/S STATE & ORS.	
6	SWP NO. 747/14	PARAMJEET V/S STATE & ORS.	
7	SWP NO. 360/15	AB. RASHID V/S STATE & ORS.	
8	SWP NO. 676/16	RAVINDER SINGH & ORS. V/S STATE & ORS.	
9	SWP NO. 615/17	ZAMEER HUSSAIN V/S STATE & ORS.	
10	REVIEW SWP NO. 11/18 IN SWP NO. 2177 /11	TALIB HUSSAIN V/S STATE & ORS.	
11	SWP NO. 1241/18	SAGIR AKHTAR V/S STATE & ORS.	
12	SWP NO. 1201/18	SWARAN SINGH & ORS. V/S STATE & ORS.	
13	SWP NO. 333/19	IRFAN HUSSAIN & ORS. V/S STATE & ORS.	
14	CPSW NO. 533/18 IN SWP NO. 119/05	KAMALA DEVI & ORS.V/S R.K GOYAL & ORS.	
15	CCP(S) NO. 140/2020 IN SWP 1215/2013	KRISHAN LAL VS NISHA NATHYAL & ORS.	
16	LPA NO. 93/20 IN SWP NO.1215/13	UT J&K & ORS. V/S KRISHAN LAL.	
17	WP ( C) NO. 1518/20	UT J&K & ORS. V/S GOPAL KRISHAN	
18	SWP NO. 2151/13/ TA NO. 185/2020	MOHD. TARIQ V/S STATE & ORS.	
19	SWP NO. 219/19/ TA NO. 52 /2020	LAL CHAND V/S STATE & ORS.	
20	SWP NO. 250/19 /TA	ZAMROOT HUSSAIN, V/S	

*Handwritten signature and date*  
7/19

	NO. 84/2020	STATE & ORS.
21	SWP NO. 359/19/ TA 83/2020	NAVDEEP SINGH V/S STATE & ORS.
22	SWP NO. 284/19/ TA NO. 143/20 M.A.NO.263/2020	WAHID HUSSAIN MALIK V/S STATE & ORS.
23	SWP NO. 595/19 T.A NO.3356/2020	SAJAD AHMED V/S STATE & ORS.
24	SWP NO. 618/19 T.A.NO. 3671/2020	MOHD. YOUNIS MALIK & ORS. V/S STATE & ORS.
25	SWP NO. 462/19 /TA NO. 292 /20 NOW MA/1536/2020	MANJEET KUMAR & ORS. VS STATE
26	SWP NO. 475/19/ TA NO. 290/2020	REEYES AHMED GANI V/S STATE & ORS.
27	SWP NO. 482/19/ TA 291/2020	SHAHNANAWAZ BALI V/S STATE & ORS.
28	SWP NO.614/19 T.A.NO. 3593/2020	TAJINDER SINGH V/S STATE & ORS
29	SWP NO. 2515/13 T.A. NO. 3568 /2020	ASHOK KUMAR V/S STATE & ORS.
30	SWP NO. 60/08 ,T.A.NO. 8325/2020	RAKESH KUMAR VS STATE & ORS
31	DIARY NO. 4128/2020	GOVIND LAL VS. UT OF J&K. & ORS.
32	SWP NO. 1241/08 T.A.NO. 2573/2021	BALBIR RAJ V/S STATE & ORS.
33	SWP NO. 1034/16, TA NO. 8398/2020	DARSHAN DASS V/S STATE & ORS.
34	SWP NO. 2736/17 T.A.NO. 691/2021	ZAMEER HUSSAIN V/S STATE & ORS.
35	SWP NO. 2361/18	SUDESH SINGH V/S STATE & ORS.
36	SWP NO.223/09	SHIV CHARAN DASS V/S STATE & ORS.
37	SWP NO. 2882/10	RAJINDER KUMAR V/S STATE & ORS.
38	SWP NO. 739/14	SURJEET KUMAR V/S STATE & ORS.

2/2  
7/9

39	SWP NO. 538/19 T.A NO 2760/2020	DHARAM PAUL V/S STATE & ORS.	<b>SHRI RAJESH SHARMA, DYSP AREA COMMANDANT HOMEGUARDS JAMMU FOR JAMMU PROVINCE S.NO. 39 TO S.NO.68)</b>
40	SWP NO. 1405/18 T.A NO. 2744/2020	KAMLA DEVI & ORS. V/S STATE & ORS.	
41	SWP NO. 2192/18 T.A NO. 2764/2020	KANEEZ FATIMA & ORS. V/S STATE & ORS	

8-19  
5/19

42	SWP NO. 1772/19/TANO. 528/2020	SURESH KUMAR & ORS V/S STATE & ORS.
43	WPC NO. 3783/19/TA NO. 726/20	SURAJ PARKASH & OTHER VS SATE J&K
44	SWP NO. 2384/18 T.A.NO. 3688/2020	RAJINDER KUMAR V/S STATE & ORS.
45	SWP NO. 2385/18	RADHA RANI & ORS. VS STATE & ORS.
46	WP(C) NO. 3686 / 2019 T.A.NO.525/20	PAWAN KUMARI V/S STATE & OTHERS.
47	OA/61/235/2021	PAWAN KUMAR & OTHERS V/S DEPARTMENT OF HOME UT OF JAMMU & KASHMIR
48	OA/61/236/2021	GURVINDER KOUR & OTHERS V/S DEPTT. OF HOME JAMMU & KASHMIR & OTHERS
49	SWP NO. 960/12	KAMLA DEVI & ORS. V/S STATE & ORS.
50	CONTEMPT NO. 117/12	KAMLA DEVI & ORS. V/S DR

8  
7/9

	IN SWP NO. 2233/09	DOLLEY BARMAN	
51	SWP NO. 2017/12	ASHOK KUMAR V/S STATE & ORS.	
52	SWP NO. 2360/12	SANDEEP KUMAR V/S STATE & ORS.	
53	SWP NO. 1593/14	SURDESHAN SINGH V/S STATE & ORS.	
54	SWP NO. 164/15	KHEM RAJ V/S STATE & ORS.	
55	SWP NO. 726/16	NARESH KUMAR & ORS. V/S STATE & ORS.	
56	SWP NO. 2035/16	BALVINDER SINGH & ORS. V/S STATE & ORS.	
57	SWP NO. 430/16	JAVID LQBAL & ORS V/S STATE & ORS.	
58	SWP NO. 428/16	MUKESH KUMAR & ORS V/S STATE & ORS.	
59	CONTEMPT NO. 93/17 IN SWP NO. 869/02	PUNJAB SINGH & ORS. V/S RK GOYAL & ORS.	
60	CONTEMPT NO. 9/17 IN SWP NO. 430/16	PAWAN KUMAR & ORS. V/S RK GOYAL & ORS.	
61	CONTEMPT NO. 78/18 IN SWP NO. 2233/09	KAMLA DEVI & ORS. V/S RK GOYAL & ORS.	
62	CONTEMPT NO. 490/18 IN SWP NO. 928/02	RAKESH KUMAR & ORS. V/S RK GOYAL & ORS	
63	SWP NO. 2510/18 CLUBBED WITH WP ( C ) 178/2021	SHAH NAWAZ & ORS. AND RAJINDER SINGH & ORS. V/S STATE & ORS.	
64	CONTEMPT NO. 564/19 IN SWP NO. 1772/19 CLUBBED WITH CPSWP NO. 35 <sup>9</sup> /2016 IN SWP NO.1668/16	SURESH KUMAR & ORS. V/S BVR SUBRAMANIAN CHIEF SECY. & ORS., JAIPAUL & ORS V/S R.K GOYAL & ORS.	
65	SWP NO.3418/19	RAJINDER SINGH & ORS. V/S STATE	
66	WP(C) NO.2187/19	ASHIQ HUSSAIN & ORS. V/S STATE & ORS.	
67	WP(C) NO. 130/21, CLUBBED WITH WP(C) 680/2021 WP(C) 1206/2021 AND WP(C) NO. 1271/2021.	TRIPTA DEVI & OTHERS, SHUKANTLA DEVI & ORS, DALJEET KOUR & ORS AND ASHOK KUMAR & ORS.V/S UT OF J&K & OTHERS.	
68	WP(C)NO.4114/19	SWARAN SINGH & ORS. V/S STATE OF J&K & ORS.	
69	SWP NO.1371/12 CMP NO.2730/12	FAROOQ AHMAD SHAH V/S STATE & ORS	<b>SHRI ABDUL RSHID KHAN, DYSP SDRF 1<sup>ST</sup> BN. SRINAGAR FOR KASHMIR PROVINCE (S.NO.69 TO S.NO 100)</b>
70	COD APP. NO.1976/13	ALI MOHAMMAD LONE V/S	

28/7/19

	SWP NO.1851/11, TA NO. 1737/2021	STATE & ORS
71	COD NO. 1308/15 SWP NO. 1807/12	GH. MOHIUDDIN RATHER V/S STATE & ORS.
72	SWP NO.619/2017 TA NO.1516/2020	NISSAR AHMAD BANGROO V/S STATE & ORS.
73	SWP NO.1033/18	MOHAMMAD YOUSUF SHAH V/S STATE & ORS.
74	SWP NO.2774/18	GHULAM MOHAMMAD MIR V/S STATE & ORS.
75	SWP NO. 288/2019 TA NO. 5578/2020	IMTIYAZ AHMAD PARRAY V STATE OF J&K AND OTHERS.
76	SWP NO.358 / 2019 TA NO.1357 /2020	FAROOQ AHMAD KHAN V/S STATE OF J&K AND OTHERS
77	SWP NO.377/2019 TA NO.5161/2020	ASIF AHMAD KHAN V/S STATE OF J&K AND ORS
78	SWP NO.371/2019 TA NO.5758/2020	SHUJAAT HUSSAIN WANI V/S STATE AND ORS.
79	SWP NO. 392/2019 TA NO. 5094/2020	NAYEEM AHMAD WANI V/S STATE AND OTHERS
80	SWP NO.387/2019 TA.2992/ 2020	FAROOQ AHMAD BHAT V/S STATE AND OTHERS
81	SWP NO.357/2019	ASHIQ HUSSAIN AND OTHERS V/S STATE AND OTHERS
82	SWP NO.359/2019 TA NO.6992/2020	WASEEM AKRAM DAR AND OTHERS V/S STATE AND OTHERS
83	SWP NO. 816/2019 TA NO. 1888/2020	BILAL AHMAD MIR V/S STATE AND OTHERS.
84	SWP NO.1556/2019 TA NO.1713/2021	GH MOHAMMAD DAR V/S STATE AND OTHERS.
85	SWP NO.642/2019 TA	FIRDOUS AHMAD GANIE (DOOM) V/S STATE AND OTHERS

2/19

	NO.1794/2020		
86	SWP NO.2024/2019 TA NO.2519/2020	MOHD MAQBOOL LONE V/S STATE AND OTHERS	
87	SWP NO. 2372/2019 T.A NO. 7742/2020	ABID HUSSAIN BHAT V/S STATE AND OTHERS	
88	WP (C) NO.11/2020 TA NO.9431/2020	SHABIR AHMAD LONE & OTHERS VS UT OF J&K AND OTHERS	
89	WP (C) NO.2950/2019 TA NO.8222 /2020	MOHD MUBARAK KOUL VS STATE & OTHERS	
90	WP (C) NO.16/202 TA NO.9450/2020	RAJ AKHTER ALI VS UT OF J&K AND OTHERS	
91	WP (C) NO. 3851/2019 TA NO. 2959/2020	BILAL AHMAD BHAT V/S UT OF J&K AND OTHERS	
92	SWP NO.2914/2019 TA NO.8141/2020	IMTIYAZ AHMAD RATHER VS STATE & OTHERS	
93	SWP NO.2184/2018 TA NO.2036/2021	JAVID AHMAD SHEIKH V/S STATE & OTHERS	
94	CRIMINAL REVIEW PETITION NO. 28/2015	MOHAMMAD YOUSUF SHAH VS STATE OF J&K	
95	OWP NO.869/09	GULZAR AHMAD DAR V/S STATE & ORS	
96	SWP NO. 1732/13 CONTEMPT PETITION NO. 125/14 RPSW 52/14	MUSHTAQ AHMAD DAR V/S STATE & ORS	
97	SWP NO.1377/15	FAROOQ AHMAD SHAH	
98	CONTEMPT PETITION NO.703/2018	GHULAM MOHAMMAD MIR AND OTHERS V/S R.K GOYAL & OTHERS	
99	SWP NO.311/.2019	RAMEEZ AHMAD MIR V/S STATE AND OTHERS	
100	CIVIL SUIT 1005	AYAZ AFZAL KHAN V/S STATE & OTHERS.	
101	SWP NO.153/2017	GHULAM AHMAD RATHER V/S STATE AND OTHERS	<b>SHRI GH. HASSAN, DYSP AREA COMMANDANT HOMEGUARDS SRINAGAR FOR KASHMIR PROVINCE.</b>
102	SWP NO. 890/14	MUSHATQ MOHAMMAD BHAT V/S STATE & OTHERS.	

8-8  
7/9